

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 115/111/2004
TP10A/397-398/ALD/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016.





NAME OF THE COMPANY: Akhtar Ali

Vs.

Hind Chemicals Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1. Digvijay Pathak, Adv R-1 
2. SATYANUSINGH Adv Petitioner. 
3. K. Datta + Shobhit Adv Jayant Rohitagi 
Chauhan 

Order dated 06.09.2016

**CP No.115/111/2004 TP10A/397-398/ALD/16/CLB Shri Akhtar Ali
Vs. Hind Chemicals Ltd.**

Both the Learned Counsel appeared and represented that the matter is listed today before the Hon'ble High Court and this matter cannot be heard. So long as the Appeal is not decided by the High Court, this Bench cannot take up hearing. The matter is ordered to be listed on 29th November, 2016.

List the matter on 29.11.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 06.09.2016